NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 233/16

PETITION NUMBER

TP 232/17

NAME OF THE PETITIONER (S) :

QUIKR INDIA PVT. LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391/394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

&

PHONE NUMBER

REPRESENTATION BY WHOM

Counsel for Petitioner Company is present. He is directed to file 2 sets of copies. This is a case transferred from the Hon'ble High Court of Karnataka. Hence, notices to be issued to the authorities wherever applicable as per Section 230(5) of the Companies Act, 2013.

Registry to issue notices to the authorities concerned.

Posted to 31.03.2017.

MEMBER (J)

MEMBER (T)